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1487. श्री कपिल वर्मा: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि सरकार ने विश्व-विद्यालय ग्रनुदान श्रायोग को लिखित में यह बता दिया है कि ग्राठवीं पंचवर्षीय योजना ग्रविध के दौरान विश्वविद्यालयों के लिए कोई ग्रतिरिक्त धनराशि उपलब्ध नहीं करायो जायेगी और यदि हां तो, इसके क्या कारण है श्रीर इस नीती का कालेजों पर क्या प्रभाव पड़ने की संभावना है;
- (ख) दिल्ली विश्वविद्यालय के अधीन संचालित कालेजों की संख्या कितनी है और उनमें से प्रत्येक कालेज को कितने प्रतिशत अनुदान दिया जाता है; श्रीर
- (ग) क्या ग्रायांग ने कालेजों को छात्रों से अधिक फीस बसूल करने का सुझाव दिया है भौर यदि हां, तो इस संबंध में ब्यौरा क्या है?

सानव संसाधन विकास मंत्री (श्री अर्जुन सिंह): (क) सरकार ने 1992-93 के सरकारी वज्जट में विश्वविद्यालय अनुदान आयोग हेतु किए गए योजनेत्तर व योजनागत प्रावधानों के बारे में विश्वविद्यालय अनुदान आयोग को सूचित किया है। आठवीं योजना को अभी अंतिम इप नहीं दिया गया है अतः आठवीं योजना आवंटन के विषय में अभी कुछ नहीं पता ।

(ख) विश्वविद्यालय श्रनुदान आयोग द्वारा दी गई सूचनानुसार अध्योग दिल्ली के 69 कालेजों में से 55 कालेजों को रख-रखाव श्रनुदान (योजनेत्तर) प्रदान करता है। विश्वविद्यालय द्वारा चलाए जा रहे .19 संध्याकालीन कालेजों को 100 प्रतिशत रख-रखाव श्रनुदान तथा 36 निजी कालेजों को 95 प्रतिशत रख-रखाव म्रनुदान प्रदान किया जाता है। इन कालेओं को योजनागत म्रनुदान विश्वविद्यालय भ्रनुदान म्रायोग की विशिष्ट योजनाम्रों के भ्रधीन दिया जाता है।

(ग) विश्वविद्यालय अनुदान आयोग द्वारा वी गई सूचनानुसार आयोग के दिल्ली कालेजों को मुस्क बढ़ाने के लिए कोई निर्देश या परामर्थ नहीं दिया है। परन्तु विश्वविद्यालय अनुदान आयोग के पास 91-92 में शेष योजनेत्तरअनुदान को देखते हुए केन्द्रीय विश्वविद्यालयों व दिल्ली कालेजों को सलाह दी गई है कि 91-92 के लिए उन्हें रख-रखाव अनुदान विश्वविद्यालय अनुदान आयोग देगा। कालेजों के प्रधानाध्यापकों के साथ विचार विमर्श किया जा चुका है तथा कालेजों के प्रतिनिधियों ने कालेजों के योजनेतर व्यय में किफायत करने तथा उनकी आय बढ़ाने के लिए विभिन्न संभावनाओं पर विचार किया है।

## Government Girls School, Madangir

1488. SHRIMATI KAILASHPATI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answers to Unstarred Questions 2615, 2617 and 2619 given in the Rajya Sabha on the 13th March, 1992 and state:

- (a) whether Governent propose to initiate a CBI inquiry to find out that the Drawing and Disbursing Officer and Ministerial Stalf with the connivance of the concerned Deputy Director of Education and other interested persons, has been committing mischief in disbursing monthly pay, arrears of dues and clearance of EB cases in Government Girls Middle School Madangir, New Delhi as is evident from the Bank Records; and
- (b) whether it is a fact that the Government Girls Middle School Madangir, New Delhi was detached from the Government Girls Secondary School No. 2 Madangir so that legal proceedings pending in Delhi High Court against the then joint Director of Education and four others may be withdrawn by using Coercive methods against the litigating teachers?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

## Selection Grade to teachers of Delhi Administration

1489. SHRI S. VDUTHALAI VIRUMBI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of teachers in different categories (Admn. Cadre) working in Delhi Administration Schools in Selection Grade (Pre-revision) on 1-1-1986;
- (b) the number of teachers in different categories who have completed 12 years of services on 1-1-1986 in pre-revised selection grade;
- (c) the number of posts in each category sanctioned for grant of selection scale (Revised w.e.f. 1-1-86 on the basis of 20 per cent of senior posts);
- (d) whether selection scale (revised) has been granted to all the entitled teachers of Administration Cadre in different categories against these posts;
- (e) if so, the number of teachers in each category whom the selection scale has been granted; and
- (f) if the reply of part (d) above be in the negative, the reasons for the delay and by when the selection grade to all the teachers, category-wise, is likely to be sanctioned?

THE MINISTER OF **HUMAN** DEVELOPMENT RESOURCE (SHRI ARJUN SINGH): (a) to (f) As per new pay scales of school teachers in the UTs, applicable from 1-1-86, the pre-revised Selection Grade is now equal to new Senior Scale. Accordingly the number of teachers

in Delhi Administration in the Senior Scale of the post as on 1-1-86 are as below:

Category of post			No. of teachers awarded Sr. Scale of the post as on 1-1-86		
			Male	Female	
P.G.T.			1,158	932	
H.M. (Midale)			118	105	
T.G.T.			2,454	1,997	
L.T.			722	567	
Drg. Teacher			102	22	
P.E.T.			66	68	
Dom. Sc.		٠,	_	95	
Music Tr.			66	57	
Craft Teacher			12	10	
W.E.T.			18	09	
Asstt, Tr.		,	48	57	
Librarian			97	121	
F.V.G.C.			03	12	
			· · · · · · · · · · · · · · · · · · ·		

The number of teachers in different grades who have completed 12 years service in the pre-revised Selection grade as on 1-1-86 is as below:

		 	 * · · · · · · · · · · · ·
P.G.T.			583
T.G.T.			556
L.T.			165
Mise category	y		152

The Delhi Administration has created the Selection Scale posts as on 1-1-86 as per details below:

	 	<del></del>	
P.G.T		232	186
H.M. (Middle)		24	21
T.G.T.		491	399
L.T. ,		144	113
drg. Teacher		20	04
P.E.T.		13	14
Dom. Sc.			19
Music Teacher		01	11
Craft .		02	02
W.E.T		04	02
Asstt. Teacher		0:4	02
Asstt. Teacher		10	11
Librarian		19	24
E.V.G.C.		01	02